

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE
CONTEMPT PETITION NO.170/00008/2020
IN
ORIGINAL APPLICATION NO.170/01464/2018
DATED THIS THE 03RD DAY OF FEBRUARY, 2020

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri Girish K,
S/o Kaniram Devalu Naik,
Plot No. 6, Pooja Colony,
Kusnoor Road, Opp: Telkar
Building, Gulbarga 585 106,
Karnataka
(Mob: 7022810949,
E-mail- girishknaik9@gmail.com)

...Applicant

(By Advocate Shri Kishan Dutt Kalaskar)

Vs.

1. Shri Ajay Kumar Bhalla,
Aged about 59 years,
The Union of India,
Represented by its Secretary,
Ministry of Home Affairs, Govt. of India,
North Block, New Delhi 1

2. Shri Arvind Kumar,
Aged about 59 years,
Intelligence Bureau,
Ministry of Home Affairs,
Government of India,
No. 35, Sardar Patel Marg,
Chanakyapuri, New Delhi 110 021
Represented by its Director
(Ph: 01123012574, 01123093757)

3. Shri Sunil Achayya
Aged about 56 years
Assistant Director, Intelligence Bureau,
Ministry of Home Affairs,
Government of India,
New Delhi 110 001

4. Shri Chaitra Ramesh Kumar,
Aged about 57 years,
Assistant Director,
Subsidiary Intelligence Bureau,
Ministry of Home Affairs, Govt. of India,
11th Floor, Sri Vishveshwaraya Kendriya Bhavan,
CPWD, CGO Complex, Domlur, Bangalore 560 071
Karnataka State. (Ph: 080-25625917)

...Respondents

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Learned counsel for the petitioner submits that the petitioner has got the appointment letter through e-mail and therefore the petitioner would like to withdraw this Contempt Petition. Allowed.

2. The CP is closed. Notices are discharged. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

/ksk/

Annexures referred to by the petitioner in CP No.170/00008/2020

Annexure C1 : Copy of the order in OA No. 1464/2018 dated 20.09.2019

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